

Grants to the States for immunization Programme

2743. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government have called upon the States to draw up of plan for implementation of the national mission on immunisation;

(b) if so, what are the details of the guidelines issued in this regard;

(c) what kind of help Government propose to render to the State Governments for effective implementation of the action plan; and

(d) by when the target is likely to be achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) Yes Sir. States have been requested to prepare their action plans giving details of vaccine requirement, vaccine distribution, storage and testing facilities, diseases, surveillance, involvement of voluntary organisations, arrangements for coverage evaluation and other items relevant to the particular situation of each State.

(c) Additional inputs in the shape of additional staff, vaccines, equipment for storage and transportation of vaccines (such as walk-in-coolers, refrigerators and vaccine carriers), items of recurrent nature such as syringes and needles and vehicles are provided to States for effective implementation of the action plan.

(d) Target is likely to be achieved by March, 1990.

Miraculous escape of the Air Passengers

2744. SHRI B. SATYANARAYAN REDDY: Will the Minister of

CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether an Indian Airlines Boeing 737 with 115 passengers on board had a miraculous escape when it made an emergency landing at Indira Gandhi International Airport on the night of 30th June this year due to failure of system; and

(b) if so, what are the details of defect and failure in the system and measures taken by Government in this matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) and (b) An Indian Airlines B-737 aircraft operating flight IC-415 made a precautionary landing at Palam due to failure of Hydraulic System 'A' on 30-6-88. There was no emergency and the aircraft landed normally without any damage or injury.

An enquiry has been ordered into the incident.

Detection of substandard drugs in Maharashtra

2745. SHRI E. SATYANARAYAN REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the Maharashtra Government has detected sub-standard drugs, manufactured by as many as 97 companies, of these 48 units had their manufacturing plants outside the State and sub-standard drugs are still being marketed in the country and the number of companies have not withdrawn from market. the drugs which were declared sub standard; and

(b) if so, what are the details in this regard and the number of cases booked and action taken by Government to prevent marketing such sub-standard drugs?